NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: Nova Starke Audio Pvt. Ltd.
v/s.
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 OF COMPANIES ACT, 2013.

Order

28. C.P.917 (MB)/2018

None present. List this matter on 06.09.2018.

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/